

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.128

C.P.(CAA)/72(AHM)2022 in  
C.A.(CAA)/35(AHM)2022

**Proceedings under Section 230-232**

**IN THE MATTER OF:**

Ruparel Nets Pvt Ltd  
Rupa Weave Pvt Ltd  
Ruparel Plastics Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 02/08/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Bhadresh Shah, Adv.  
For the Respondent :

**ORDER**

Due to paucity of time, as the Hon'ble Member (J) is holding another Bench in post lunch session, the matter stands adjourned.

List the matter on 28.08.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH  
MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN  
MEMBER (JUDICIAL)**

Anuj